

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**6. IA 1761/2024 In C.P. (IB)/719(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - Abhijit S Gokhale**  
**IN THE MATTER OF**  
**Quality Heightcon Private Limited**  
**V/s**  
**SQ Infrastructure Private Limited**

**Section: Application under any other provisions- IBC U/s 9 of (IBC)**

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**ORDER**

**IA.No.1761/2024**: - Adv. Ms. Abha Patel appeared for the Applicant (IRP). This Application has been filed by the Applicant to place on record the 1<sup>st</sup> Progress Report. The said progress report is taken on record with the direction to IRP to continue to function till the new IRP is appointed. Accordingly, **IA.No.1761/2024 is allowed and disposed of.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**